

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

16. C.A.(CAA)/6(MB)2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **04.04.2024**

Name of the Party: Daily Gong Financial Services Limited

Section 230-232, 234 of Companies Act, 2013

ORDER

1. Mr. Ziyad Madon a/w Mr. Aditya Khandelwal and Mr. Hemant, Ld. Counsel for the Applicant present through physical mode.
2. Counsel for the Applicant seeks time for placing Statutory Auditor certificate in relation to the Secured /Unsecured Creditors.
3. At the request of Counsel, the matter is adjourned to **02.05.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)